

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-160-2020**

Village Panchayat of Quelossim. Petitioner.

Versus

State of Goa and others. Respondents.

Mr. Nigel Costa Frias, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia, Addl. Govt. Advocate for Respondents no.1 & 2.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 21st September, 2020.****P.C. :-**

The learned Advocate General points out that by addendum dated 18/9/2020, the impugned Memorandum dated 4/2/2020, has been clarified. He states that this addendum has been uploaded in the matter.

2. Mr. Costa Frias states that he will take instructions from the Panchayat.

3. Accordingly, we stand over this matter to 12/10/2020.

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**